

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Office of the Joint Registrar Judicial)

OWP No.577/2014

Chairman Building Operation Controlling Authority and others
Vs.
Nazir Ahmad Mir and Others

Notice to respondent 1 to 3 for appearance

Whereas, petitioner Chairman Building Operation Controlling Authority, Srinagar and others through their counsel Mr. Firdous Ahmad, Advocate have filed the above titled writ petition before the Hon'ble Court impugning therein the order dated 20.02.2014 passed by the Presiding Officer JK Special Tribunal File No. STS/3917 titled Nazir Ahmad Mir Vs. BOCA & others whereby the application of the applicant was dismissed with costs.

Whereas, in the above writ petition, the petitioners have sought the following reliefs:-

"Certiorari" quashing the impugned order dated 20.02.2014 passed by the respondent no. 4 in a statutory appeal titled Nazir Ahmad Mir Vs. BOCA & others, filed by the respondent No. 1 against the order of demolition dated 03.2.2014".

"Any other appropriate writ, order or demolition/relief, which the Hon'ble Court deems fit and proper, in the facts and circumstances of the case, may also be granted in favour of the petitioner against the respondents".

Whereas, the above titled writ petition has come up for hearing before the Hon'ble Court on 24.04.2024 and on the said date, the Hon'ble Court was pleased to direct for service of notice upon the respondent 1 to 3 through substituted mode of service by way of publication.

Now, therefore, in compliance to order supra of Hon'ble Court, the notice is hereby issued, calling upon respondents 1 to 3 to appear either in person or through counsel or authorized agent on **13.05.2024 at 10:30 AM** before the Hon'ble Court and file his/her or their objections, if any, in the above titled matter.

Herein fail not.

Issued today, the 6th of May, 2024 under the seal and Signature of the Hon'ble Court.

Sd/-

Joint Registrar Judicial
High Court of J&K and Ladakh, Srinagar

Enclosed full title OWP No. 577/2014

HC/RJ/SGR 0630-31

Dated 00/05/24

1. Forwarded to the Editors of "**Daily Excelsior**" Jammu and Greater Kashmir, Srinagar, for publication in their newspapers, with the remarks that the charges for publication be realized from the above named petitioners and copy of the issue carrying the Publication be forwarded to this Registry, well before the time.
2. Copy to Incharge CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court of J&K and Ladakh.

Joint Registrar Judicial

Joint Registrar (Judicial)
High Court of J&K and Ladakh
Srinagar

**BEFORE THE HON'BLE HIGH COURT OF JAMMU & KASHMIR AND
LADAKH AT SRINAGAR**

OWP No. 577/2014

1. Chairman Building Operation Controlling Authority,
Srinagar.
2. Chief Enforcement Officer, SMC Srinagar
3. Ward Officer Ward No. 30, SMC Srinagar
(Petitioners)

VERSUS

1. Nazir Ahmad Mir
2. Mohd Aslam Mir
3. Shabir Ahmad Mir
Sons of Ghulam Qadir Mir R/o Karan Nagar,
Srinagar.
4. Special Tribunal of J&K Samandar Bagh, Exchange
Road, Srinagar
(Respondents)